

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

CP No. 16/216/ND/2017

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: ANK Leasing and Finance Ltd.

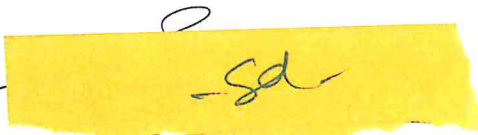
SECTION OF THE COMPANIES ACT: 441

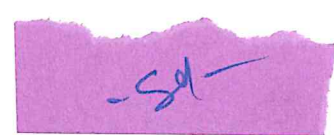
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Ms. Gunjan Mittal, Advocate Mr. Mohan Ram Goenka, FCS		
	For the Respondent:	Mr. Manish Raj, CP for ROC, Delhi		

ORDER

Mr. Manish Raj, appearing on behalf of the ROC prays for some time to file the report.

To come up on 18th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)